

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHENNAI BENCH**

**C.P.No.21/2019 & MA No.254/2019 in O.A.No.1329/2018**

**Dated Friday, the 26<sup>th</sup> day of April, 2019**

**PRESENT**

**Hon'ble Mr.R.Ramanujam, Administrative Member**

**&**

**Hon'ble Mr.P.Madhavan, Judicial Member**

1.R.Ayyanarsamy,  
2.P.Subramanian,  
3.A.Abdul Razak,  
4.S.Suganthi Banu,  
5.P.Jayakrishnan. ....Applicants in CA/Respondents in MA

By Advocate M/s. M. Gnanasekar

**Vs.**

1.Mr.Anupam Shrivastava,  
Union of India, rep by the Chairman  
cum Managing Director, Bharat Sanchar Nigam Limited,  
Corporate Office, Bharat Sanchar Bhawan,  
Harish Chandra Mathur Lane, Janpath, New Delhi 110001.

2.Smt.Sujatha Ray,  
The Director (Finance),  
Bharat Sanchar Nigam Limited,  
Corporate Office, Bharat Sanchar Bhawan,  
Harish Chandra Mathur Lane, Janpath, New Delhi 110001.

3.Smt.Samithaluthra,  
The General Manager (Rectt & Trg),  
Bharat Sanchar Nigam Limited, Recruitment Branch,  
BSNL Corporate Office, Eastern Court, Second Floor,  
Room No. 223, Janpath, New Delhi 110001.

4. Mr. V. Raju,

The Chief General Manager,  
 Bharat Sanchar Nigam Limited,  
 Tamil Nadu Circle, 16, Greams Road, Chennai 600006.

5. Smt. Sujathavenketeswaran,

The Principal General Manager (Finance)  
 O/o. The CGM, Bharat Sanchar Nigam Limited,  
 Tamil Nadu Circle, 16, Greams Road,  
 Chennai 600006

...Respondents in CA

1. Union of India,

rep by the Chairman cum Managing Director,  
 Bharat Sanchar Nigam Limited,  
 Corporate Office, Bharat Sanchar Bhawan,  
 Harish Chandra Mathur Lane, Janpath, New Delhi 110001.

2. The Director (Finance),

Bharat Sanchar Nigam Limited,  
 Corporate Office, Bharat Sanchar Bhawan,  
 Harish Chandra Mathur Lane, Janpath, New Delhi 110001.

3. The General Manager (Rectt & Trg),

Bharat Sanchar Nigam Limited, Recruitment Branch,  
 BSNL Corporate Office, Eastern Court, Second Floor,  
 Room No. 223, Janpath, New Delhi 110001.

4. The Chief General Manager,

Bharat Sanchar Nigam Limited,  
 Tamil Nadu Circle, 16, Greams Road, Chennai 600006.

5. The Principal General Manager (Finance)

O/o. The CGM, Bharat Sanchar Nigam Limited,  
 Tamil Nadu Circle, 16, Greams Road,  
 Chennai 600006.

...Applicants in MA

By Advocate Mrs. Renuka Shankar

**(Order: Pronounced by Hon'ble Mr.R.Ramanujam, Member(A))**

This contempt application has been filed by the applicant in OA 1329/2018 against the respondents alleging wilful disobedience of the order passed by this Tribunal dated 08.11.2018 in the said OA.

2. When the matter is called, there is no representation for contempt petitioner. However, learned counsel for the respondents produces a copy of the order dated 29.03.2019 issued in compliance of the order of this Tribunal in OA 1329/2018 dated 08.11.2018. It is also submitted that the respondents had filed MA No.254/2019 seeking extension of time to comply with the order and with the passing of the order, the MA had been rendered infructuous.
3. Keeping in view the above, MA is dismissed as infructuous. CP is closed. Notices discharged.
4. A copy of the order shall be placed in OA 1329/2018 in which the said MA had been filed.

**(P.MADHAVAN)  
MEMBER(J)**

**(R.RAMANUJAM)  
MEMBER (A)**

**26.04.2019**

M.T.